

per the guidelines in force. The following assistance would be provided by the Government:—

1. To release equity to HUDCO as per Budget provisions with a view to maintain growth.
2. To permit HUDCO to raise resources from the market as tax free/taxable bonds and debentures as per Budget provisions and policy of the Government.
3. Similarly, Government would permit HUDCO to raise loans from GIC, LIC and PF subject to Government approval.
4. Government would support HUDCO in raising assistance from bilateral/multilateral and international agencies in line with the Government policy.

V. FREQUENCY OF MONITORING & INFORMATION FLOW

Information on actual performance against the target in the MOU would be sent to the Ministry of Urban Affairs and Employment on quarterly basis. Evaluation of performance will be done annually. No other report will be sent except those statutorily required or specifically asked for by the Ministry of Urban Affairs and Employment.

Sd/-
(KIRAN AGGARWAL)
Secretary
Ministry of Urban Affairs & Employment
Government of India

Sd/-
(V. SURESH)
Chairman & Managing Director
Housing & Urban Development
Corporation Ltd.

New Delhi
30th April, 1998.

[Translation]

1995 — 019

Out of Turn Allotment of DDA Flats

1996 — 001

2398. SHRI RAMDAS ATHAWALE: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

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(a) the details of out-of-turn allotment of flats made by the DDA, the last five year;

(b) and (c) Out of turn allotment of flats are made in accordance with the guidelines issued by the Government for regulating such allotments of DDA flats. The question of conducting any enquiry in this regard, as such, does not arise.

(b) whether the Government propose to conduct an enquiry into the matter; and

(c) if so, the details thereof?

International Airports

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) DDA has reported that during the last 5 years, 524 flats were allotted on out of turn basis as per the area-wise details given below:—

2399. SHRI SATNAM SINGH KAINTH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indians living abroad have been demanding that an international airport should be built at Ludhiana;

(b) if so, the steps being taken by the Government thereon; and

(c) the time by which an international flight from Ludhiana is likely to be introduced?

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1994 — 053